

From :
ANANT VIJAY SINGH
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND,
RANCHI.

File No. XXII(6)/1/13-14/Apptt.
Letter No. /Apptt.
DATED: 28TH JANUARY, 2014

To

1. Sri Bipin Bihari, District & Addl. Sessions Judge, Bokaro,
2. Sri Ashok Kumar No. 2, Civil Judge (Sr. Div.) I-cum-ACJM, Bokaro(Bermo at Tenughat),
3. Sri Arvind Kumar Pandey, Civil Judge (Sr. Div.) I-cum-ACJM, Bokaro,
4. Sri Prem Shankar, Judicial Magistrate, Bokaro (Bermo at Tenughat),
5. Sri Vijay Shanker Shukla, District & Addl. Sessions Judge-cum-Spl. Judge, Vig. Bureau, Chaibasa,
6. Sri Rakesh Kumar Singh, Chief Judicial Magistrate, Chaibasa,
7. Sri Rama Shanker Singh, Secretary, DLSA, Chaibasa,
8. Sri Om Prakash, Sub-Divisional Judicial Magistrate, Chaibasa (Porahat),
9. Sri Alok Kumar Dubey, District & Addl. Sessions Judge, Chatra,
10. Sri Bal Krishan Tiwari, Civil Judge (Sr. Div.) I-cum-ACJM, Chatra,
11. Sri Taufique Ahmed, Sub-Divisional Judicial Magistrate, Chatra,
12. Smt. Kamala Kumari, Civil Judge (Jr. Div.), Chatra,
13. Sri Raghubar Dayal, District & Addl. Sessions Judge, Daltonganj,
14. Sri Sudhanshu Kumar Shashi, Civil Judge (Sr. Div.), Daltonganj,
15. Sri Kaushal Kishore Jha NO. II, Secretary, DLSA, Daltonganj,
16. Sri Ajay Kumar Guria, Civil Judge (Jr. Div.), Daltonganj,
17. Sri Ajit Kumar, District & Addl. Sessions Judge, Deoghar,
18. Sri Dhruva Chandra Mishra, Secretary, DLSA, Deoghar,
19. Sri Gati Krishna Tiwari, Judicial Magistrate, Deoghar,
20. Sri Anup Tirkey, Judicial Magistrate, Deoghar,
21. Sri Yogeshwar Mani, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
22. Sri Dharendra Kumar Mishra, Civil Judge (Sr. Div.), Dhanbad,
23. Sri Diwakar Pandey, Civil Judge (Sr.Div.)-cum-Spl. Judge, Economic Offences, Dhanbad,
24. Sri Kuldeep, Judicial Magistrate, Dhanbad,
25. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Dumka,
26. Sri Radha Krishan, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Dumka,
27. Sri Dinesh Kumar Mishra, Sub-Divisional Judicial Magistrate, Dumka,
28. Sri Anil Kumar No. II, Civil Judge (Jr. Div.)-cum-Registrar-cum-J.M., Dumka,
29. Sri Maya Shanker Rai, District & Addl. Sessions Judge, Garhwa,
30. Sri Pradeep Kumar Shukla, Civil Judge (Sr. Div.) I-cum-ACJM, Garhwa,
31. Sri Janardan Singh, Civil Judge (Jr. Div.), Garhwa,
32. Smt. Nitasha Barla, Civil Judge (Jr. Div.), Garhwa,
33. Sri Pradip Kumar Choubey, District & Addl. Sessions Judge, Giridih,
34. Sri Shi Pal Singh, Civil Judge (Sr. Div.) I-cum-ACJM., Giridih,
35. Sri Ravi Ranjan, Civil Judge (Sr. Div.), Giridih,
36. Sri Shatrunjay Kumar Singh, Sub-Divisional Judicial Magistrate, Giridih,
37. Sri Sunil Kumar Singh No.I, District & Addl. Sessions Judge, Godda,
38. Sri Banshi Dhar Tiwari, Chief Judicial Magistrate, Godda,
39. Sri Sunil Dutta Dwivedi, Judicial Magistrate, Godda,
40. Sri Amit Shekhar, Civil Judge (Jr. Div.), Gumla,
41. Sri Prafulla Kumar, Sub-Divisional Judicial Magistrate, Gumla,
42. Md. Umar, J.M. -cum-Additional Civil Judge (Jr. Div.), Gumla,
43. Sri Gopal Kumar Roy, District & Addl. Sessions Judge, Hazaribagh,
44. Sri Rasikesh Kumar, Secretary, DLSA, Hazaribagh,
45. Sri Rajeev Kumar Sinha, Civil Judge (Sr. Div.), Hazaribagh,
46. Sri Abdul Naseer, J.M.-cum-P.M., JJB., Hazaribagh,
47. Sri Deepak Nath Tiwary, District & Addl. Sessions Judge, Jamshedpur,
48. Sri Swarn Shanker Prasad, Civil Judge (Sr. Div.) I-cum-ACJM, Jamshedpur,
49. Sri Kamal Kumar Srivastava, Secretary, DLSA, Jamshedpur,
50. Sri Ravi Shankar Mishra, Judicial Magistrate Jamshedpur,
51. Sri Shiv Sharan Dubey, District & Addl. Sessions Judge, Jamtara,
52. Sri Birendra Pratap, Civil Judge (Sr. Div.), Jamtara,
53. Sri Biresh Kumar, Civil Judge (Sr. Div.), Jamtara,
54. Sri Chaudhary Ahsan Moiz, Sub-Divisional Judicial Magistrate, Jamtara,
55. Sri Arun Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma,
56. Sri Ramjeet Yadav, Chief Judicial Magistrate, Koderma,
57. Sri Om Prakash Pandey No. II, Civil Judge (Sr. Div.) I-cum-ACJM, Koderma,
58. Md. Faheem Kirmani, Civil Judge (Jr. Div.), Koderma,
59. Sri Lalji Singh Kushwaha, District & Addl. Sessions Judge, Latehar,
60. Sri Arun Kumar Gupta No.II,Chief Judicial Magistrate, Latehar,
61. Sri Gopal Pandey, Sub-Divisional Judicial Magistrate, Latehar,
62. Sri Koushik Mishra, Civil Judge (Jr. Div.)-cum-Judge U/c Latehar

65. Sri Shesh Nath Singh, Secretary, DLSA, Lohardaga,
66. Sri Soumendra NathSikdar, Sub-Divisional Judicial Magistrate, Lohardaga,
67. Sri Raj Narayan Mishra, District & Addl. Sessions Judge, Pakur,
68. Sri Sanjay Pratap, Secretary, DLSA, Pakur,
69. Sri Ramesh Chandra, Judicial Magistrate, Pakur,
70. Sri Niraj Kumar Vishwakarma, Sub-Divisional Judicial Magistrate Pakur,
71. Sri Manoj Prasad, Judicial Commissioner, Ranchi,
72. Sri Amitesh Lal, Civil Judge (Sr. Div.), Ranchi,
73. Sri Srish Dutta Tripathi, Judicial Magistrate, Ranchi,
74. Sri Santosh Anand Prasad, Judicial Magistrate, Ranchi,
75. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Sahebganj,
76. Sri Mahendra Prasad, Civil Judge (Sr. Div.) I-cum-ACJM, Sahebganj,
77. Sri Prabhakar Singh, Sub-Divisional Judicial Magistrate, Sahebganj,
78. Sri Manoj Kumar Tripathi, Sub-Divisional Judicial Magistrat , Sahebganj (Rajmahal),
79. Sri Girish Chandra Sinha, District & Addl. Sessions Judge, Seraikela,
80. Sri Vijay Kumar No 3, Civil Judge (Sr. Div.) I-cum-ACJM, Seraikela,
81. Sri Sujit Kumar Singh, Sub Divisional Judicial Magistrate, Seraikela,
82. Sri Sachindra Nath Sinha, Civil Judge (Jr. Div.)-cum-Judicial Magistrate, Seraikela,
83. Sri Sushil Kumar Jha, District & Addl. Sessions Judge, Simdega,
84. Sri Yashwant Kumar Shahi, Chief Judicial Magistrate, Simdega,
85. Sri Kumar Pawan, Civil Judge (Jr. Div.)-cum-SDJM., Simdega,
86. Sri Vikram Anand, Judge In-charge-cum-J.M., Simdega.

**Subject:- Nomination for Training Programme at Judicial Academy Jharkhand, Ranchi on
02nd February, 2014.**

Sir,

I am directed to inform that the Court have been pleased to nominate you to attend the 'Half Day Ttraining Programme for your training as Master Trainer scheduled to be held on **02nd February, 2014** at Judicial Academy Jharkhand, Ranchi. The Training Course would conclude at 1:15 P.M. of the said date.

You are, therefore, requested to report on **02nd February, 2014 positively at 9.30 A.M.** at the Judicial Academy Jharkhand, Ranchi in proper dress.

Arrangement for stay of outstation participants has been made from the evening of 1st February, 2014 till the evening of 02nd February, 2014 at different places. The places of stay would be communicated by the Director Judicial Academy to the concerned Principal District Judges.

Yours faithfully,
Sd/- A.V. Singh
Registrar General

Memo No. 1396-1422 /Apptt. Dated Ranchi The 28.01.14

Copy forwarded to the Principal Judicial Commissioner, Ranchi and all the Principal District & Sessions Judges of Jharkhand for information and needful / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, J.H.C., Ranchi / the Deputy Registrar (protocol) for information with direction to up-load the Letter in the Court's Website / the Director, Judicial Academy Jharkhand, Ranchi for information & needful with reference to his letter no. 33/JAJ dated 28.01.2014.


Registrar General